

FROM : RHC JODHPUR

FAX NO. : 02912546974

24 Jul 2014 16:23 P

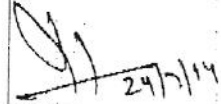
RAJASTHAN HIGH COURT, JODHPURSTANDING ORDER

No. S.O. 106 /2014

Dated 24/07/2014

In partial modification of this office Standing Order No. 7/2013 dated 02/9/2013, a temporary relaxation is given in the resolved norms, with regard to posting of a comparatively Senior Officer amongst Registrar (Vigilance), Rajasthan High Court, Jodhpur and Registrar (Vigilance), Rajasthan High Court, Jaipur Bench, Jaipur, on the post of Registrar (Vigilance), RHC, Jodhpur.

BY ORDER


 24/7/14
 REGISTRAR GENERAL

No. Gen/XIX/Misc/1221/2013/ 1101

Dated 24/07/2014

Copy forwarded to the following for information and necessary action.

1. The Registrar General, Rajasthan High Court, Jodhpur
2. The Registrar (Vigilance)/(Admn.)/(Rules)/(Exam)/(Classi.), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
3. The Officer on Special Duty, Rajasthan High Court, Jodhpur
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
5. The Director, Rajasthan State Judicial Academy, Jodhpur
6. The Dy.Registrar (Judicial), Rajasthan High Court, Jodhpur
7. All Assistant Registrars, Rajasthan High Court, Jodhpur.
8. Senior Librarian, Library Section, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
9. All Administrative Officers Judicial, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


 REGISTRAR GENERAL